

each case. These Passes are generally valid over all Indian Railways. The issue of State-wise/Zone-wise and Institution-wise lists to cover all the passes granted, hence does not arise.

(c) Every card pass is granted after examining the merits of each case, so as to avoid bogus claims.

#### **Raids Conducted by Income Tax Department In Delhi**

6414. SHRI SHAMINDER SINGH: Will the Minister of FINANCE be pleased to state:

(a) the number of raids conducted by the Income Tax department in the months of August, 1988 in Delhi,

(b) the details of foreign companies raided and the extent of evasion of Income tax detected in each case separately, during the above raids; and

(c) the follow up action taken?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K.PANJA): (a) In the month of August 1988, the Income Tax Department conducted 136 searches in Delhi.

(b) Nil.

(c) In all the cases where valuables were seized, the Assessing Officers have passed orders under section 132 (5) of the Income Tax Act, summarily estimating the undisclosed income, determining the tax liability and ordering retention/release of the valuables seized. Other appropriate action as called for under the Direct Taxes enact-

ments is taken in all the cases.

#### **Zonal Railway Users Committees**

6415. SHRI K. PRADHANI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways propose to have separate Zonal Railway Users Committees for passengers and freight traffic; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

#### **Budgetary Deficit of Tamil Nadu**

6416. SHRI P.R.S. VENKATESAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government of Tamil Nadu is faced with heavy Budgetary deficit in financial year 1988-89; and

(b) if so, the steps taken by Union Government to provide financial assistance to the State?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) Budgetary deficit of Tamil Nadu for 1988-89 is Rs. 175.40 crores as estimated by the State Government.

(b) It is for the State Government to reduce the Budgetary Deficit by re-ordering their priorities, mobilising additional resources and containing/reducing non-essential expenditure. However, the Union Govt. allocated to the State Govt. additional market borrowings of Rs. 21.49 crores for the year 1988-89.